## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## APPEAL NO. 360 OF 2017 & IA NO. 786 OF 2018

Dated: 23<sup>rd</sup> July, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Mr. Rama Shanker Awasthi ... Appellant(s)

Vs.

Bajaj Energy Private Limited & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Amit Kapoor

Mr. Sanjeev Kr. Singh Ms. Aparajita Upadhyay Mr. Mayank Moghani

Mr. Upendra Prasad for R-1

Mr. C. K. Rai

Mr. Sachin Dubey for R-3

Mr. S. Vallinayagam

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on **24.10.2018**.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member